

CONTINUED FROM PART- 2

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

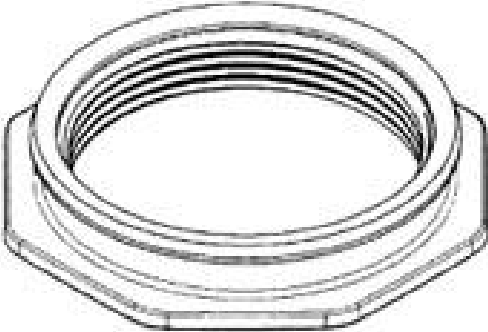
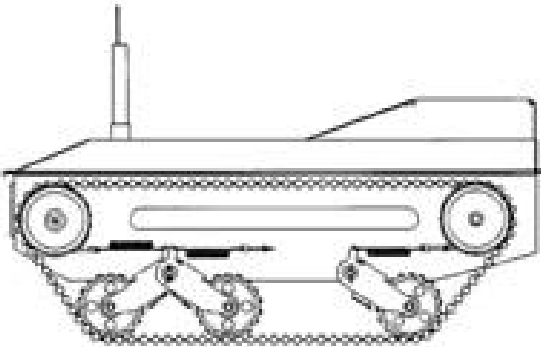

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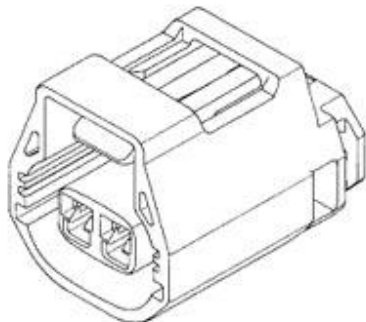
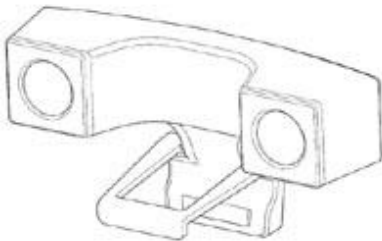
SL NO	CASE NUMBERS	RENEWED ON
1.	196837	05.05.2014
2.	205072	05.05.2014
3.	205073	05.05.2014
4.	237662	05.05.2014
5.	197380	05.05.2014
6.	197379	05.05.2014
7.	197378	05.05.2014
8.	196269	05.05.2014
9.	194330	05.05.2014
10.	194848	05.05.2014
11.	194329	05.05.2014
12.	194328	05.05.2014
13.	196224	05.05.2014
14.	190378	05.05.2014
15.	190799	05.05.2014



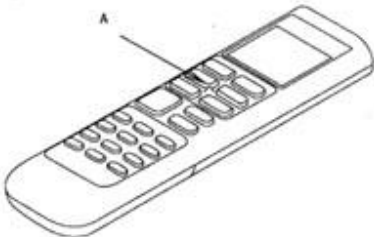
REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	249990			
CLASS	21-01			
1)GRAVITY BOARD GAMES APS, STÅRUPVEJ 15, ØSTRE HØJBY, 4573 HØJBY, DENMARK				
DATE OF REGISTRATION	07/12/2012			
TITLE	GAMEBOARD			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
002053991 - 0002	07/06/2012	OHIM		
DESIGN NUMBER	249685			
CLASS	12-05			
1)KONE CORPORATION, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FINLAND, OF THE ADDRESS KARTANONTIE 1, 00330 HELSINKI, FINLAND				
DATE OF REGISTRATION	26/11/2012			
TITLE	DECORATIVE FILM USED FOR ESCALATORS, LIFTS AND MOVING WALKWAYS			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
002053827-0004	07/06/2012	EUROPEAN UNION		
DESIGN NUMBER	254005			
CLASS	19-06			
1) PRIVÉE A.G. KABUSHIKI KAISHA (ALSO TRADING AS PRIVÉE A.G. CORPORATION), A CORPORATION DULY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF 6-10-1, ROPPONGI, MINATO-KU, TOKYO 106-6117, JAPAN, MANUFACTURERS & MERCHANTS				
DATE OF REGISTRATION	21/05/2013			
TITLE	CRAYON			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
2012-28935	27/11/2012	JAPAN		




DESIGN NUMBER	255719		
CLASS	09-07		
1)GREIF INTERNATIONAL HOLDING BV, A DUTCH COMPANY OF BERGSEWEG 6, VREELAND 3633AK, NETHERLANDS			
DATE OF REGISTRATION	08/08/2013		
TITLE	PRESS-IN INSERT FOR A CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/446,451	23/02/2013	U.S.A.	
DESIGN NUMBER	252836		
CLASS	15-99		
1)COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, RAFI MARG, NEW DELHI-110001, INDIA, AN INDIAN REGISTERED BODY INCORPORATED UNDER THE REGISTRATION OF SOCIETIES ACT (ACT XXI OF 1860)			
DATE OF REGISTRATION	03/04/2013		
TITLE	ALL TERRINE MOBILE ROBOT		
PRIORITY NA			
DESIGN NUMBER	254251		
CLASS	23-01		
1)HANS GROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	03/06/2013		
TITLE	SANITARY FAUCET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001354435-0001	11/12/2012	OHIM	

DESIGN NUMBER	255182		
CLASS	09-01		
1)GODREJ CONSUMER PRODUCTS LIMITED, AN INDIAN COMPANY WHOSE ADDRESS IS PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI EAST, MUMBAI-400079, MAHARASHTRA, AN INDIAN COMPANY			
DATE OF REGISTRATION	11/07/2013		
TITLE	BOTTLE FOR COSMETICS		
PRIORITY NA			
DESIGN NUMBER	240408		
CLASS	13-03		
1)SUMITOMO WIRING SYSTEMS LTD., 1-14, NISHISUEHIRO-CHO, YOKKAICHI-SHI, MIE-KEN 510-8503, JAPAN			
DATE OF REGISTRATION	24/10/2011		
TITLE	ELECTRICAL CONNECTOR HOUSING		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2011-009680	26/04/2011	JAPAN	
DESIGN NUMBER	255007		
CLASS	16-01		
1)SAMSUNG ELECTRONICS CO., LTD. 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA			
DATE OF REGISTRATION	04/07/2013		
TITLE	CAMERA		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0000745	05/01/2013	REPUBLIC OF KOREA	



DESIGN NUMBER	253717		
CLASS	09-01		
1)SAVERGLASS, A FRENCH COMPANY OF 3 RUE DE LA GARE, 60960 FEUQUIERES, FRANCE			
DATE OF REGISTRATION	08/05/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002139089-0001	20/11/2012	OHIM	
DESIGN NUMBER	255687		
CLASS	09-04		
1)ALKON PLASTICS PVT. LTD., 801, 8TH FLOOR, EMBASSY CHAMBERS, 3RD ROAD, KHAR (WEST), MUMBAI: 400 052. (INDIA) INDIAN NATIONAL A PVT. LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, OF ABOVE ADDRESS			
DATE OF REGISTRATION	06/08/2013		
TITLE	NESTING BINS		
PRIORITY NA			
DESIGN NUMBER	255799		
CLASS	14-03		
1)DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS: UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN			
DATE OF REGISTRATION	13/08/2013		
TITLE	REMOTE CONTROL FOR AIR CONDITIONER		
PRIORITY NA			

DESIGN NUMBER	256736		
CLASS	06-06		
1)WIPRO ENTERPRISES LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT #134, DODDAKANNELLI, SARJAPUR ROAD, BANGALORE-560035, KARNATAKA, INDIA; NATIONALITY : INDIAN			
DATE OF REGISTRATION	24/09/2013		
TITLE	CLASSROOM DESK CUM CHAIR		
PRIORITY NA			
DESIGN NUMBER	253225		
CLASS	13-02		
1)ZHANGZHOU HUAWEI POWER SUPPLY TECHNOLOGY CO., LTD. HAVING PLACE OF BUSINESS AT INDUSTRIAL CONCENTRATION DISTRICT, LIEYU TOWN, YUNXIAO COUNTY, ZHANGZHOU CITY, FUJIAN PROVINCE, CHINA			
DATE OF REGISTRATION	18/04/2013		
TITLE	DIGITAL DISPLAY BATTERY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330016457.8	21/01/2013	CHINA	
DESIGN NUMBER	254115		
CLASS	15-99		
1)M/S MEGHA STEEL INDUSTRIES, FOCAL POINT EXTN, NEAR PHASE-VII, DHANDARI KHURD, LUDHIANA-141010 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- KULDIP SINGLA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	28/05/2013		
TITLE	BUTTON MAKING MACHINE		
PRIORITY NA			

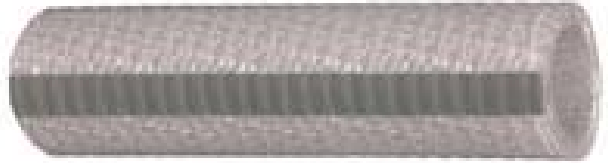
DESIGN NUMBER	255952		
CLASS	13-01		
1)M/S. UKASA INDUSTRIAL COMPONENTS (P) LTD. (INDIAN NATIONAL) AT 65/36, NEW ROHTAK ROAD, NEW DELHI-110005 (INDIA)			
DATE OF REGISTRATION	22/08/2013		
TITLE	ELECTRIC MOTOR		
PRIORITY NA			
DESIGN NUMBER	254644		
CLASS	23-04		
1)MR. KAMALESH BANERJEE, AN INDIAN CITIZEN, OF THE ADDRESS WZ-8A, KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI-110015			
DATE OF REGISTRATION	21/06/2013		
TITLE	AIR COOLER		
PRIORITY NA			
DESIGN NUMBER	256318		
CLASS	26-05		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	09/09/2013		
TITLE	CEILING LAMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002200154-0006	11/03/2013	OHIM	

DESIGN NUMBER	256747		
CLASS	12-16		
1)MR. SURESH RAMPRAKASH CHAWLA., HAVING ADDRESS AT KARISHMA NEST, ROW HOUSE NO:-8, MORWADI, PIMPRI, PUNE:-411018, MAHARASHTRA STATE, INDIA NATIONALITY:- INDIAN			
DATE OF REGISTRATION	25/09/2013		
TITLE	SAFETY BOX IN SPARE WHEEL USED IN VEHICLE		
PRIORITY NA			
DESIGN NUMBER	256035		
CLASS	08-06		
1)USHA MANUFACTURES, INDIAN PROPRIETORSHIP FIRM HAVING PRINCIPAL PLACE OF BUSINESS AT 4/6, PATEL NAGAR, BHOJA BHAGAT CHOWK, RAJKOT-360002, GUJARAT, INDIA AND HAVING PROPRIETOR MAHESH K. ATKOTIYA, RESIDING AT 17-RAJLAXMI SOCIETY, NEAR SOMNATH SCHOOL, 'MAHESH NIVAS', KOTHARIYA ROAD, RAJKOT INDIAN NATIONALS			
DATE OF REGISTRATION	26/08/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	255365		
CLASS	12-08		
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	22/07/2013		
TITLE	TRUCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	

DESIGN NUMBER	254623	
CLASS	15-09	
1)MR. IKRAM SAIFI R/O 1/1179 BABA NAGAR, BEHIND D.P.S. SCHOOL, OLD FARIDABAD AN INDIAN CITIZENS, PROPRIETOR OF M/S M. M. DIES TOOLS & ENGINEERING, 1/1179 BABA NAGAR, BEHIND D.P.S. SCHOOL, OLD FARIDABAD AN INDIAN FIRM		
DATE OF REGISTRATION	20/06/2013	
TITLE	HOOPER TOOLS	
PRIORITY NA		
DESIGN NUMBER	256152	
CLASS	23-04	
1)PARESHKUMAR D. PATEL, OF 1222/737/1, B/H. SHILAJ BUS-STOP, OPP. ASHAPURA TEMPLE, VILLAGE-SHILAJ, AHMEDABAD-380058. (GUJARAT), INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	02/09/2013	
TITLE	ROOFTOP AIR CONDITIONER	
PRIORITY NA		
DESIGN NUMBER	256745	
CLASS	09-03	
1)SEARS INDUSTRIES., INDIAN NATIONAL, 3, VAKIL INDUSTRIAL ESTATE, 1ST FLOOR, WALBHAT ROAD, GOREGAON (EAST), MUMBAI-400063. STATE OF MAHARASHTRA, (INDIA), AN INDIAN NATIONAL, WHOSE PARTNERS ARE 1. PRATEEK CHAMPALAL JAIN 2. VIPOOL CHAMPALAL JAIN 3. CHAMPALAL KUNDANMAL JAIN INDIAN NATIONALS., OF ABOVE ADDRESS		
DATE OF REGISTRATION	25/09/2013	
TITLE	CONTAINER	
PRIORITY NA		

DESIGN NUMBER	255931		
CLASS	06-10		
1)SHAILENDRA DWIVEDI SITUATED AT 128/1/R-85, YASHODA NAGAR, KANPUR-208011 (U.P.) INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS			
DATE OF REGISTRATION	21/08/2013		
TITLE	MOSQUITO NET STRETCHING FRAME		
PRIORITY NA			
DESIGN NUMBER	251430		
CLASS	09-06		
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)			
DATE OF REGISTRATION	05/02/2013		
TITLE	CLIMBING EQUIPMENT (QUICKDRAW)		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002084525-0001	07/08/2012	OHIM	
PRIORITY NA			
DESIGN NUMBER	257278		
CLASS	27-02		
1)SYNDICATE HANDICRAFTS., AN INDIAN, A PROPRIETARY CONCERN, HAVING ITS PLACE OF BUSINESS AT H-NO 20-4-839, CHOUK KHILWATH, CHARMINAR, HYDERABAD-500002, ANDHRA PRADESH, INDIA			
DATE OF REGISTRATION	08/10/2013		
TITLE	CIGAR HOLDER		
PRIORITY NA			

DESIGN NUMBER	251504	
CLASS	23-01	
1)TOYOX CO., LTD. 4371, MAEZAWA, KUROBE-SHI, TOYAMA-KEN, JAPAN, A JAPANESE COMPANY		
DATE OF REGISTRATION	07/02/2013	
TITLE	HOSE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-019301	09/08/2012	JAPAN

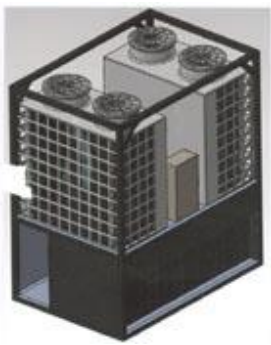



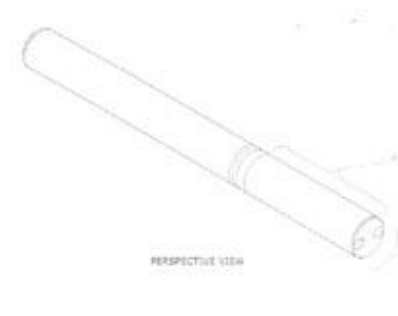


DESIGN NUMBER	240923	
CLASS	09-01	
1)MOHAN MEAKIN LIMITED MOHAN NAGAR GHAZIABAD, U.P., NATIONALITY-INDIAN		
DATE OF REGISTRATION	24/11/2011	
TITLE	BOTTLE	
PRIORITY NA		

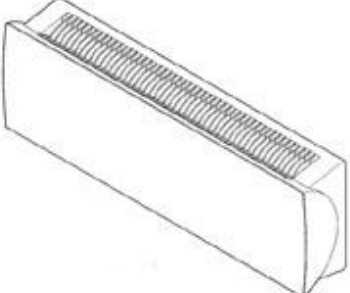




DESIGN NUMBER	255607	
CLASS	01-01	
1)MOHAN BAKERS PRIVATE LIMITED, A COMPANY DULY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956, WHOSE ADDRESS IS 305 MANGALAM, 24 HEMANTA BASU SARANI, KOLKATA-700001, WEST BENGAL, INDIA		
DATE OF REGISTRATION	01/08/2013	
TITLE	BISCUIT	
PRIORITY NA		




DESIGN NUMBER	256153		
CLASS	23-04		
1)PARESHKUMAR D. PATEL, OF 1222/737/1, B/H. SHILAJ BUS-STOP, OPP. ASHAPURA TEMPLE, VILLAGE-SHILAJ, AHMEDABAD-380058. (GUJARAT), INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	02/09/2013		
TITLE	ROOFTOP AIR CONDITIONER		
PRIORITY NA			
DESIGN NUMBER	256369		
CLASS	09-01		
1)INNISFREE CORPORATION HAVING NATIONALITY OF REPUBLIC OF KOREA OF THE ADDRESS 191, 2-GA, HANGANG-RO, YONGSAN-GU, SEOUL, REPUBLIC OF KOREA			
DATE OF REGISTRATION	11/09/2013		
TITLE	COSMETIC CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0012671	13/03/2013	REPUBLIC OF KOREA	
DESIGN NUMBER	255859		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRASSE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	16/08/2013		
TITLE	ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369649	04/04/2013	OHIM	

DESIGN NUMBER	255190		
CLASS	27-99		
1)ALTRIA CLIENT SERVICES INC., A CORPORATION EXISTING UNDER THE LAWS OF THE STATE OF NEW YORK, USA., OF 6601 WEST BROAD STREET, RICHMOND, VIRGINIA 23230, USA			
DATE OF REGISTRATION	11/07/2013		
TITLE	ELECTRONIC SMOKING ARTICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,134	14/01/2013	U.S.A.	
DESIGN NUMBER	255592		
CLASS	08-09		
1)OZONE OVERSEAS PVT. LTD, A COMPANY DULY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956 HAVING REGISTERED OFFICE H-40, BALI NAGAR, NEW DELHI-110015			
DATE OF REGISTRATION	01/08/2013		
TITLE	GLASS FITTING		
PRIORITY NA			
DESIGN NUMBER	254612		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	20/06/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			

DESIGN NUMBER	257777		
CLASS	23-04		
1) LG ELECTRONICS INC., 20 YEOUIDO-DONG YEONGDEUNGPO - GU SEOUL, 150-721 REPUBLIC OF KOREA, A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA			
DATE OF REGISTRATION	25/10/2013		
TITLE	AIR CONDITIONER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0022296	26/04/2013	REPUBLIC OF KOREA	
DESIGN NUMBER	253167		
CLASS	07-02		
1) MR. NARENDIRAN REDDY SIMMACHALAM S/O SIMMACHALAM REDDY RAMASAMY AGED ABOUT 36 YEARS HAVING OFFICE AT 12/379, 13TH CROSS STREET, PHASE-1, SATHUVACHARI, VELLORE-632009			
DATE OF REGISTRATION	15/04/2013		
TITLE	COOKING PLATE		
PRIORITY NA			
DESIGN NUMBER	255860		
CLASS	15-04		
1) JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRAßE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	16/08/2013		
TITLE	ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369649	04/04/2013	OHIM	


DESIGN NUMBER	255939	
CLASS	10-02	
1)SOWIND SA, A LIMITED COMPANY, INCORPORATED UNDER THE LAWS OF SWITZERLAND, OF THE ADDRESS PLACE GIRARDET 1, 2301 LA CHAUX-DE-FONDS, SWITZERLAND		
DATE OF REGISTRATION	21/08/2013	
TITLE	WRISTWATCH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
139675	27/03/2013	SWITZERLAND



DESIGN NUMBER	255196	
CLASS	27-99	
1)ALTRIA CLIENT SERVICES INC., A CORPORATION EXISTING UNDER THE LAWS OF THE STATE OF NEW YORK, USA., OF 6601 WEST BROAD STREET, RICHMOND, VIRGINIA 23230, USA		
DATE OF REGISTRATION	11/07/2013	
TITLE	ELECTRONIC SMOKING ARTICLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/443,136	14/01/2013	U.S.A.




DESIGN NUMBER	255345	
CLASS	14-03	
1)BOSE CORPORATION, A CORPORATION OF THE STATE OF DELAWARE, OF THE MOUNTAIN, MS40 FRAMINGHAM, MASSACHUSETTS 01701-9168, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	18/07/2013	
TITLE	HEADPHONES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29442837	24/01/2013	U.S.A.



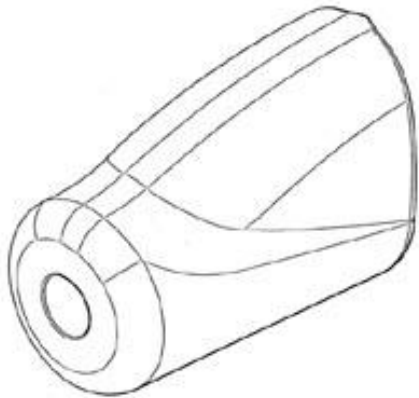
DESIGN NUMBER	255594	
CLASS	08-09	
1)OZONE OVERSEAS PVT. LTD, A COMPANY DULY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956 HAVING REGISTERED OFFICE H-40, BALI NAGAR, NEW DELHI-110015		
DATE OF REGISTRATION	01/08/2013	
TITLE	GLASS FITTING	
PRIORITY NA		
DESIGN NUMBER	253714	
CLASS	24-01	
1)QINGDAO BRIGHT MEDICAL MANUFACTURING CO., LTD., NATIONALITY: CHINA ADDRESS AT 3F, BLDG 10 NO. 98 LIAONING ROAD, SHIBEI QINGDAO, SHANDONG 266012, CHINA		
DATE OF REGISTRATION	07/05/2013	
TITLE	PENETRATING ILLUMINATOR FOR VEIN OBSERVATION	
PRIORITY NA		
DESIGN NUMBER	254614	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	20/06/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		

DESIGN NUMBER	254118		
CLASS	12-15		
1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, FR-63000, CLERMONT-FERRAND, FRANCE, AND			
MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS BRAILLE 10 - CH-1763 GRANGES-PACCOT, SWITZERLAND			
DATE OF REGISTRATION	28/05/2013		
TITLE	TIRE TREAD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/441,542	07/01/2013	U.S.A.	
DESIGN NUMBER	255526		
CLASS	24-01		
1)JK MEDICAL SYSTEMS PVT LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956;			
AT NO. 1068, MUNUSAMY SALAI, WEST K. K. NAGAR, CHENNAI-600078, TAMILNADU, INDIA, INDIAN-NATIONAL OF ABOVE ADDRESS			
DATE OF REGISTRATION	30/07/2013		
TITLE	DISPOSABLE MOUTH PIECE		
PRIORITY NA			
DESIGN NUMBER	256203		
CLASS	15-99		
1)M/S JOGINDER ELECTRIC WORKS, DHULKOT ROAD, P.O. AHMEDGARH-148021, DISTT. SANGRUR (PUNJAB) INDIA			
AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- HARJIT SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	04/09/2013		
TITLE	HANDLE FOR WOOD ENGRAVING MACHINE		
PRIORITY NA			




DESIGN NUMBER	257337							
CLASS	08-09							
1) DORMA INDIA PRIVATE LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 14, PATTULOS ROAD, CHENNAI-600002, TAMIL NADU, INDIA								
DATE OF REGISTRATION	09/10/2013							
TITLE	STRUCTURAL METAL FITTING							
PRIORITY NA								
DESIGN NUMBER	255141							
CLASS	12-08							
1) VOLVO TRUCK CORPORATION, OF 405 08 GOTEBOURG, SWEDEN								
DATE OF REGISTRATION	11/07/2013							
TITLE	VEHICLE CAB							
PRIORITY								
<table border="1"> <thead> <tr> <th>PRIORITY NUMBER</th> <th>DATE</th> <th>COUNTRY</th> </tr> </thead> <tbody> <tr> <td>002179333-0001</td> <td>06/02/2013</td> <td>OHIM</td> </tr> </tbody> </table>			PRIORITY NUMBER	DATE	COUNTRY	002179333-0001	06/02/2013	OHIM
PRIORITY NUMBER	DATE	COUNTRY						
002179333-0001	06/02/2013	OHIM						
DESIGN NUMBER	254006							
CLASS	19-06							
1) PRIVEE A.G. KABUSHIKI KAISHA (ALSO TRADING AS PRIVÉE A.G. CORPORATION), A CORPORATION DULY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF 6-10-1, ROPPONGI, MINATO-KU, TOKYO 106-6117, JAPAN, MANUFACTURERS & MERCHANTS								
DATE OF REGISTRATION	21/05/2013							
TITLE	CRAYON							
PRIORITY								
<table border="1"> <thead> <tr> <th>PRIORITY NUMBER</th> <th>DATE</th> <th>COUNTRY</th> </tr> </thead> <tbody> <tr> <td>2012-29194</td> <td>29/11/2012</td> <td>JAPAN</td> </tr> </tbody> </table>			PRIORITY NUMBER	DATE	COUNTRY	2012-29194	29/11/2012	JAPAN
PRIORITY NUMBER	DATE	COUNTRY						
2012-29194	29/11/2012	JAPAN						

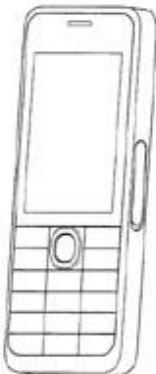


DESIGN NUMBER	252839	
CLASS	09-01	
1)DABUR INDIA LIMITED CORPORATE OFFICE KAUSHAMBI, SAHIBABAD-201010, DISTT. GHAZIABAD (U.P.) INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	03/04/2013	
TITLE	BOTTLE	
PRIORITY NA		

DESIGN NUMBER	253375		
CLASS	07-01		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	25/04/2013		
TITLE	LID OF A CUP FOR CHILDREN		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/436,581	07/11/2012	U.S.A.	

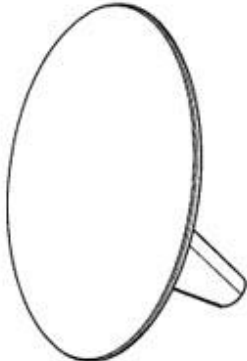


DESIGN NUMBER	256134		
CLASS	23-01		
1)NORDSON CORPORATION, A CORPORATION OF OHIO OF 28601 CLEMENS ROAD, WESTLAKE, OHIO, 44145, U.S.A.			
DATE OF REGISTRATION	30/08/2013		
TITLE	CUFF FOR HOT MELT ADHESIVE HOSE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,824	07/03/2013	U.S.A.	

DESIGN NUMBER	256486	
CLASS	11-02	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	DECORATIVE ARTICLE	
PRIORITY NA		
DESIGN NUMBER	255181	
CLASS	09-01	
1)GODREJ CONSUMER PRODUCTS LIMITED, AN INDIAN COMPANY WHOSE ADDRESS IS PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI EAST, MUMBAI-400079, MAHARASHTRA, AN INDIAN COMPANY		
DATE OF REGISTRATION	11/07/2013	
TITLE	BOTTLE FOR COSMETICS	
PRIORITY NA		
DESIGN NUMBER	253510	
CLASS	19-06	
1)MRS. ASHA VENUGOPAL, ADITYA VENUGOPAL, ROMI DIVAKARAN & VENUGOPAL B. N., INDIAN NATIONAL, CARRYING ON BUSINESS UNDER THE NAME AND STYLE OF M/S. ZENITH METAPLAST PVT. LTD. (A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) HAVING ITS PRINCIPAL PLACE OF BUSINESS ADDRESS AT F-18, MIDC, SATPUR, NASHIK-422007, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/04/2013	
TITLE	PEN	
PRIORITY NA		

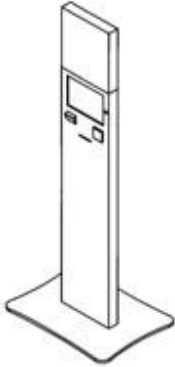
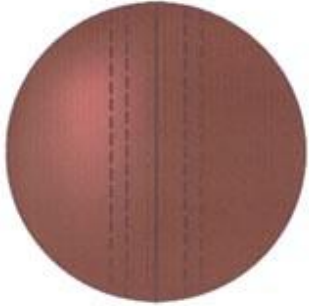

DESIGN NUMBER	255555	
CLASS	12-16	
1)DEERE & COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265-8098 USA		
DATE OF REGISTRATION	30/07/2013	
TITLE	COUNTERWEIGHT FOR A VEHICLE	
PRIORITY NA		
DESIGN NUMBER	254322	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT	
PRIORITY NA		
DESIGN NUMBER	253845	
CLASS	12-16	
1)ESCORTS LIMITED, OF 15/5, KM, MATHURA ROAD, FARIDABAD-121 003, HARYANA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	14/05/2013	
TITLE	TRACTOR	
PRIORITY NA		

DESIGN NUMBER	255744		
CLASS	14-03		
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150			
DATE OF REGISTRATION	12/08/2013		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/445480	12/02/2013	U.S.A.	
DESIGN NUMBER	256650		
CLASS	26-04		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	20/09/2013		
TITLE	LED BULB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002211946-0003	29/03/2013	OHIM	
DESIGN NUMBER	254124		
CLASS	09-09		
1)NAYASA WORLD OF SURVEY NO. 655/1C NEAR SOMNANATH CO.OP.SOCIETY, DABHEL NANI DAMAN, DAMAN-396310, (UNION TERRITORIES) DAMAN, INDIA, INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE RUPA SACHDEV, MANASI SACHDEV & KISHOR MALIK, ALL INDIAN NATIONALS			
DATE OF REGISTRATION	28/05/2013		
TITLE	DUSTBIN		
PRIORITY NA			

DESIGN NUMBER	255244		
CLASS	05-06		
1)LG HAUSYS, LTD., A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF RUPUBLIC OF KOREA OF ONE IFC BUILDING, 10 GUKJEGEUMYUNG-RO, YEONGDEUNGPO-GU, SEOUL, REPUBLIC OF KOREA			
DATE OF REGISTRATION	15/07/2013		
TITLE	SYNTHETIC RESIN PAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0031417	18/06/2013	REPUBLIC OF KOREA	
DESIGN NUMBER			
CLASS			
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
DATE OF REGISTRATION			
TITLE			
DESIGN NUMBER			
CLASS			
1)DEERE & COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265- 8098, USA			
DATE OF REGISTRATION			
TITLE			
PRIORITY NA			

DESIGN NUMBER	254836		
CLASS	26-05		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	27/06/2013		
TITLE	WAKE UP LIGHT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002161646-0001	03/01/2013	OHIM	
DESIGN NUMBER	257338		
CLASS	08-09		
1)DORMA INDIA PRIVATE LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 14, PATTULOS ROAD, CHENNAI-600002, TAMIL NADU, INDIA			
DATE OF REGISTRATION	09/10/2013		
TITLE	STRUCTURAL METAL FITTING		
PRIORITY NA			
DESIGN NUMBER	254125		
CLASS	07-01		
1)NAYASA POLYPLAST OF G-9 UDYOG NAGAR O.I.D.C., RINGANVADA NANI DAMAN, DAMAN-396210, INDIA, INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE DINESH LAXMINARAYAN MALIK & MANASI SACHDEV, ALL INDIAN NATIONALS			
DATE OF REGISTRATION	28/05/2013		
TITLE	GLASS		
PRIORITY NA			

DESIGN NUMBER	255246	
CLASS	08-06	
1)(1) DILIPBHAI RAVJIBHAI DOBARIYA (2) NAGJIBHAI RAVJIBHAI DOBARIYA (BOTH THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNERS OF NIKI INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT-360002 GUJARAT-(INDIA)		
DATE OF REGISTRATION	16/07/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	252187	
CLASS	09-01	
1)SOM DISTILLERIES PRIVATE LIMITED, OF 23, ZONE II, MAHARANA PRATAP NAGAR, BHOPAL-462011, MADHYA PRADESH, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956.		
DATE OF REGISTRATION	07/03/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	255248	
CLASS	08-06	
1)RASIKLAL GHUSABHAI CHOVIYA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF M K TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-2, PATEL NAGAR, SADBHAVNA, PLOT, NR: BHAGWATI ENTERPRISE, 50, FEET MAIN ROAD, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	16/07/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	252351		
CLASS	20-02		
1)ZIVELo LLC, AN INDIANA CORPORATION HAVING OFFICES AT 6508 E. MUSEUM BOULEVARD, GAS CITY, INDIANA 46933, USA			
DATE OF REGISTRATION	15/03/2013		
TITLE	KIOSK DISPLAY STAND		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/432,550	17/09/2012	U.S.A.	
DESIGN NUMBER	254552		
CLASS	01-01		
1)NEW LIFE PHARMACEUTICALS CC OF 1330 DUNWOODIE AVENUE, WAVERLEY, PRETORIA, 0186, SOUTH AFRICA			
DATE OF REGISTRATION	18/06/2013		
TITLE	NEUTRACEUTICAL FOODSTUFF		
PRIORITY NA			
DESIGN NUMBER	255714		
CLASS	12-09		
1)MAHINDRA & MAHINDRA LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 WHOSE ADDRESS IS GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	07/08/2013		
TITLE	TRACTOR		
PRIORITY NA			

DESIGN NUMBER	256700	
CLASS	12-16	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN		
DATE OF REGISTRATION	24/09/2013	
TITLE	SIDE COVER FOR MOTORCYCLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-006819	27/03/2013	JAPAN



DESIGN NUMBER	255930	
CLASS	06-10	
1)SHAILENDRA DWIVEDI SITUATED AT 128/1/R-85, YASHODA NAGAR, KANPUR-208011 (U.P.) INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	21/08/2013	
TITLE	MOSQUITO NET STRETCHING FRAME	
PRIORITY NA		


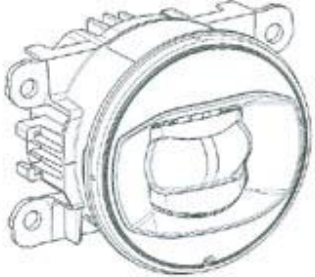



DESIGN NUMBER	256008	
CLASS	11-01	
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA		
DATE OF REGISTRATION	23/08/2013	
TITLE	EARRING	
PRIORITY NA		



DESIGN NUMBER	255185		
CLASS	09-01		
1)GODREJ CONSUMER PRODUCTS LIMITED, AN INDIAN COMPANY WHOSE ADDRESS IS PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI EAST, MUMBAI-400079, MAHARASHTRA, AN INDIAN COMPANY			
DATE OF REGISTRATION	11/07/2013		
TITLE	BOTTLE FOR COSMETICS		
PRIORITY NA			
DESIGN NUMBER	255574		
CLASS	06-01		
1)MISTER JEAN-CHRISTOPHE OTULAKOWSKI, 7, RUE DES CLOCHES, 83136 LA ROQUEBRUSSANE, FRANCE, NATIONALITY: FRANCE			
DATE OF REGISTRATION	31/07/2013		
TITLE	CANOPY CHAIR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
20131611	02/04/2013	FRANCE	
DESIGN NUMBER	239012		
CLASS	09-03		
1)MANJUSHREE TECHNOPACK LIMITED 143, C-5, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-560 099, KARNATAKA INDIA,			
DATE OF REGISTRATION	29/08/2011		
TITLE	JAR		
PRIORITY NA			

DESIGN NUMBER	255768		
CLASS	12-15		
1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON - FR-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS- BRAILLE 10-CH-1763, GRANGES-PACCOT, SWITZERLAND			
DATE OF REGISTRATION	12/08/2013		
TITLE	TIRE TREAD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/461,979	30/07/2013	U.S.A.	
DESIGN NUMBER	255124		
CLASS	12-08		
1)VOLVO TRUCK CORPORATION, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	11/07/2013		
TITLE	VEHICLE CAB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002179036-0001	06/02/2013	OHIM	
DESIGN NUMBER	255249		
CLASS	08-06		
1)(1) RAMESHBHAI PANCHABHAI PAMBHAR (2) MAGANBHAI PANCHABHAI PAMBHAR (3) TRIBHOVANBHAI PANCHABHAI PAMBHAR (ALL THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNERS OF SHREE KHODIYAR INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS 2/8, GOKUL NAGAR, 50, FEET ROAD, RAJKOT-360002 GUJARAT-(INDIA)			
DATE OF REGISTRATION	16/07/2013		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	252354		
CLASS	20-02		
1)ZIVELo LLC, AN INDIANA CORPORATION HAVING OFFICES AT 6508 E. MUSEUM BOULEVARD, GAS CITY, INDIANA 46933, USA			
DATE OF REGISTRATION	15/03/2013		
TITLE	KIOSK DISPLAY STAND		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/432,559	17/09/2012	U.S.A.	
DESIGN NUMBER	256631		
CLASS	26-06		
1)VALEO VISION, A FRENCH COMPANY, 34 RUE SAINT ANDRE-93012, BOBIGNY CEDEX, FRANCE			
DATE OF REGISTRATION	20/09/2013		
TITLE	LIGHTING DEVICE FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM/080 432	21/03/2013	WIPO	
DESIGN NUMBER	256704		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	24/09/2013		
TITLE	FRONT COWL FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006818	27/03/2013	JAPAN	

DESIGN NUMBER	256002	
CLASS	11-01	
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA		
DATE OF REGISTRATION	23/08/2013	
TITLE	EARRING	
PRIORITY NA		
DESIGN NUMBER	255184	
CLASS	09-01	
1)GODREJ CONSUMER PRODUCTS LIMITED, AN INDIAN COMPANY WHOSE ADDRESS IS PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI EAST, MUMBAI-400079, MAHARASHTRA, AN INDIAN COMPANY		
DATE OF REGISTRATION	11/07/2013	
TITLE	BOTTLE FOR COSMETICS	
PRIORITY NA		
DESIGN NUMBER	252652	
CLASS	09-03	
1)MANJUSHREE TECHNOPACK LIMITED, OF 143, C-5, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE-560099, KARNATAKA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	25/03/2013	
TITLE	JAR	
PRIORITY NA		

DESIGN NUMBER	255756		
CLASS	12-05		
1)M/S ESCORTS LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956), 15/5, MATHURA ROAD, FARIDABAD-121003, HARYANA., (INDIA)			
DATE OF REGISTRATION	12/08/2013		
TITLE	CRANE		
PRIORITY NA			
DESIGN NUMBER	255845		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, 'PANNA MANEK' , OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	16/08/2013		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	256653		
CLASS	26-04		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	20/09/2013		
TITLE	LED BULB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002211995-0006	29/03/2013	OHIM	

DESIGN NUMBER	255858		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRAßE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	16/08/2013		
TITLE	SENSOR MODULE FOR A ROAD PAVER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369649	04/04/2013	OHIM	
DESIGN NUMBER	255189		
CLASS	27-99		
1)ALTRIA CLIENT SERVICES INC., A CORPORATION EXISTING UNDER THE LAWS OF THE STATE OF NEW YORK, USA., OF 6601 WEST BROAD STREET, RICHMOND, VIRGINIA 23230, USA			
DATE OF REGISTRATION	11/07/2013		
TITLE	ELECTRONIC SMOKING ARTICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,134	14/01/2013	U.S.A.	
DESIGN NUMBER	255315		
CLASS	07-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	18/07/2013		
TITLE	WINE COOLER		
PRIORITY NA			

DESIGN NUMBER	257280	
CLASS	02-05	
1)M/S UNIVERSAL TRADERS, B-X-506/2, TELLIYAN WALI GALI, NEAR IQBAL GANJ CHOWK, LUDHIANA-141008 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- NEELAM GUPTA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	08/10/2013	
TITLE	SHAWL	
PRIORITY NA		
DESIGN NUMBER	254997	
CLASS	06-04	
1)GODREJ & BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA		
DATE OF REGISTRATION	04/07/2013	
TITLE	CUPBOARD	
PRIORITY NA		
DESIGN NUMBER	254611	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	20/06/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		

DESIGN NUMBER	256107	
CLASS	08-08	
1)MARTIN ENGINEERING COMPANY, A CORPORATION OF THE STATE OF ILLINOIS, OF ONE MARTIN PLACE, NEPONSET, IL 61345, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	29/08/2013	
TITLE	CLAMP FOR MOUNTING VIBRATORS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/450,000	15/03/2013	U.S.A.



DESIGN NUMBER	255247	
CLASS	08-06	
1)(1) DILIPBHAI RAVJIBHAI DOBARIYA (2) NAGJIBHAI RAVJIBHAI DOBARIYA (BOTH THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNERS OF NIKI INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT-360 002 GUJARAT-(INDIA)		
DATE OF REGISTRATION	16/07/2013	
TITLE	HANDLE	
PRIORITY NA		


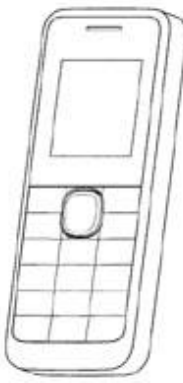



DESIGN NUMBER	252189	
CLASS	09-01	
1)SOM DISTILLERIES PRIVATE LIMITED, OF 23, ZONE II, MAHARANA PRATAP NAGAR, BHOPAL-462011, MADHYA PRADESHA, A COMPANY INCORPORATED UNDER THE INDIA COMPANIES ACT,1956		
DATE OF REGISTRATION	07/03/2013	
TITLE	BOTTLE	
PRIORITY NA		

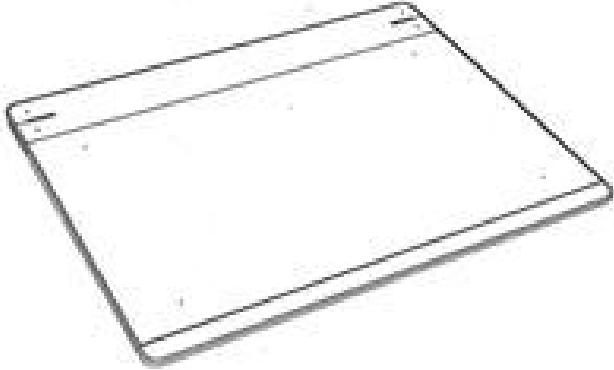


DESIGN NUMBER	254551	
CLASS	01-01	
1)NEW LIFE PHARMACEUTICALS CC OF 1330 DUNWOODIE AVENUE, WAVERLEY, PRETORIA, 0186, SOUTH AFRICA		
DATE OF REGISTRATION	18/06/2013	
TITLE	NEUTRACEUTICAL FOODSTUFF	
PRIORITY NA		
DESIGN NUMBER	246660	
CLASS	09-01	
1)MOUNT EVEREST MINERAL WATER LIMITED, AN INDIAN COMPANY OF, DHAULA KUAN, PAONTA SAHIB, DISTRICT SIRMOUR-173025, HIMACHAL PRADESH		
DATE OF REGISTRATION	20/07/2012	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	249308	
CLASS	08-06	
1)RAJESHBHAI SAMBHUBHAI KOTADIYA (INDIAN NATIONALS) SOLE PROPRIETOR OF PIONEER METAL (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-1/8, RAMNAGAR, 80, FEET ROAD, B/H. K. RASHIKLAL, RAJKOT-360003 GUJARAT (INDIA)		
DATE OF REGISTRATION	08/11/2012	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	255923	
CLASS	12-16	
1)LALITKUMAR M. JUGULKAR, DR. SHANKAR SINGH AND DR. SURESH M. SAWANT ALL INDIAN NATIONALS BEING JOINT APPLICANT HAVING ADDRESS AT DEPARTMENT OF AUTOMOBILE ENGINEERING, RAJARAMBAPU INSTITUTE OF TECHNOLOGY, A/P, SAKHARALE, TAL: WALWA, DISTRICT: SANGLI MAHARASHTRA, INDIA		
DATE OF REGISTRATION	20/08/2013	
TITLE	AUTOMOBILE SHOCK ABSORBER	
PRIORITY NA		
DESIGN NUMBER	255183	
CLASS	09-01	
1)GODREJ CONSUMER PRODUCTS LIMITED, AN INDIAN COMPANY WHOSE ADDRESS IS PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI EAST, MUMBAI-400079, MAHARASHTRA, AN INDIAN COMPANY		
DATE OF REGISTRATION	11/07/2013	
TITLE	BOTTLE FOR COSMETICS	
PRIORITY NA		
DESIGN NUMBER	253514	
CLASS	19-06	
1)MRS. ASHA VENUGOPAL, ADITYA VENUGOPAL, ROMI DIVAKARAN & VENUGOPAL B. N., INDIAN NATIONAL, CARRYING ON BUSINESS UNDER THE NAME AND STYLE OF M/S. ZENITH METAPLAST PVT. LTD. (A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) HAVING ITS PRINCIPAL PLACE OF BUSINESS ADDRESS AT F-18, MIDC, SATPUR, NASHIK-422007, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/04/2013	
TITLE	PEN	
PRIORITY NA		

DESIGN NUMBER	254393		
CLASS	24-01		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	07/06/2013		
TITLE	INFANT WARMER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002150243-0001	10/12/2012	OHIM	
DESIGN NUMBER	255747		
CLASS	14-03		
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150			
DATE OF REGISTRATION	12/08/2013		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/445768	15/02/2013	U.S.A.	
DESIGN NUMBER	255844		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, ‘PANNA MANEK’ , OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	16/08/2013		
TITLE	EARRING		
PRIORITY NA			

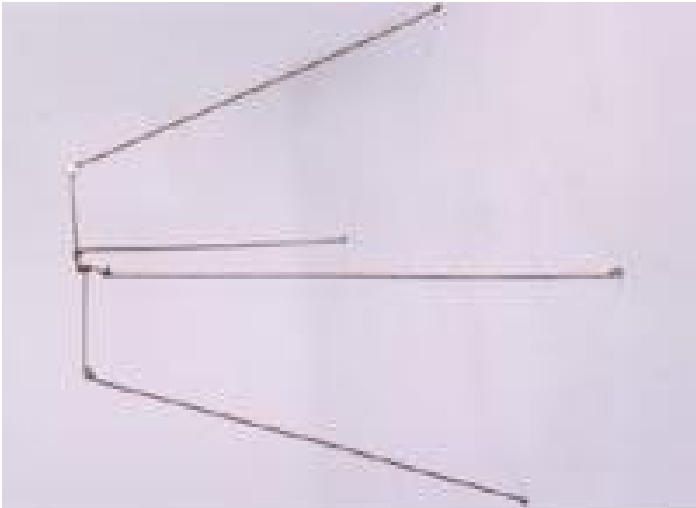
DESIGN NUMBER	256133	
CLASS	14-02	
1)WACOM CO., LTD., OF 2-510-1 TOYONODAI, KAZO-SHI, SAITAMA, JAPAN		
DATE OF REGISTRATION	30/08/2013	
TITLE	COORDINATE INPUT DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-007596	04/04/2013	JAPAN



DESIGN NUMBER	254321	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	FRAME COMPONENT FOR VEHICLE HEADLIGHT	
PRIORITY NA		


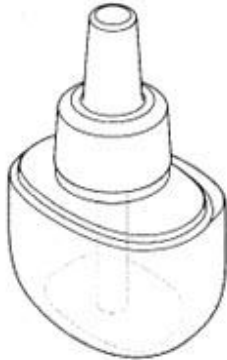



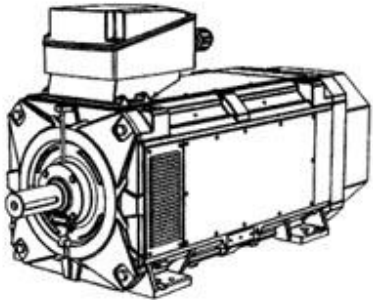


DESIGN NUMBER	255932	
CLASS	06-10	
1)SHAILENDRA DWIVEDI SITUATED AT 128/1/R-85, YASHODA NAGAR, KANPUR-208011 (U.P.) INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	21/08/2013	
TITLE	MOSQUITO NET STRETCHING FRAME	
PRIORITY NA		



DESIGN NUMBER	255310		
CLASS	07-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	18/07/2013		
TITLE	BOWL		
PRIORITY NA			
DESIGN NUMBER	255494		
CLASS	02-02		
1)MIRZA INTERNATIONAL LIMITED, A-7, MOHAN CO-OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	29/07/2013		
TITLE	BACK POCKET FOR PANTS		
PRIORITY NA			
DESIGN NUMBER	254975		
CLASS	14-03		
1)SAMSUNG ELECTRONICS CO., LTD. 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA			
DATE OF REGISTRATION	03/07/2013		
TITLE	MONITOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0000765	05/01/2013	REPUBLIC OF KOREA	

DESIGN NUMBER	254190		
CLASS	08-07		
1)AMTUL HASEEN W/O LATE NISAR AHMED AGED ABOUT 58 YEARS R/O 91/73, IFTIKHARABAD KANPUR (U.P.) INDIA, OF ABOVE ADDRESS			
DATE OF REGISTRATION	30/05/2013		
TITLE	CLOSING DEVICE		
PRIORITY NA			
DESIGN NUMBER	224853		
CLASS	20-03		
1)ALPHA LASERTEK (INDIA) LIMITED PLOT NO.E-50, SECTOR-31, SITE-IV, KASNA INDUSTRIAL AREA, GREATER NOIDA, DIST. GAUTAM BUDH NAGAR-201 308, U.P., INDIA			
DATE OF REGISTRATION	24/09/2009		
TITLE	HOLOGRAPHIC FILM		
PRIORITY NA			
DESIGN NUMBER	255127		
CLASS	21-01		
1)VOLVO TRUCK CORPORATION, OF 40508 GOTEBOG, SWEDEN			
DATE OF REGISTRATION	11/07/2013		
TITLE	TOY TRUCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002179085-0001	06/02/2013	OHIM	

DESIGN NUMBER	255250		
CLASS	08-06		
1)MANISH VALJIBHAI ANDANI (ADULT AND INDIAN NATIONAL) PROPRIETOR OF A'LON SALES CORPORATION (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS _ KOTHARIYA MAIN ROAD, 50 FEET ROAD, NEAR SHIV PAN, BEHIND BRAHMANI ELECTRIC, RAJKOT-360002 GUJARAT (INDIA)			
DATE OF REGISTRATION	16/07/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	255540		
CLASS	22-06		
1)RECKITT BENCKISER (BRANDS) LIMITED, 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM			
DATE OF REGISTRATION	29/07/2013		
TITLE	REFILL FOR INSECT REPELLENT DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002175349-0005	30/01/2013	OHIM	
DESIGN NUMBER	254856		
CLASS	14-02		
1)BROTHER INDUSTRIES LTD., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, 15-1, NAESHIRO-CHO, MIZUHO-KU, NAGOYA-SHI, AICHI-KEN, JAPAN			
DATE OF REGISTRATION	28/06/2013		
TITLE	PRINTER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-032071	28/12/2012	JAPAN	

DESIGN NUMBER	256214		
CLASS	13-01		
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	04/09/2013		
TITLE	ELECTROMOTORS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EU 001363949	12/03/2013	OHIM	
DESIGN NUMBER	254004		
CLASS	19-06		
1)PRIVÉE A.G. KABUSHIKI KAISHA (ALSO TRADING AS PRIVÉE A.G. CORPORATION), A CORPORATION DULY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF 6-10-1, ROPPOGI, MINATO-KU, TOKYO 106-6117, JAPAN, MANUFACTURERS & MERCHANTS			
DATE OF REGISTRATION	21/05/2013		
TITLE	CRAYON		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-28936	27/11/2012	JAPAN	
DESIGN NUMBER	255623		
CLASS	12-08		
1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	02/08/2013		
TITLE	MOTOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DE 402013100121.6	11/02/2013	GERMANY	